

12.39hrs

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE DEVELOPMENT COUNCIL FOR HEAVY ELECTRICAL INDUSTRIES FOR 1968-69

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): Sir, I lay on the Table a copy of the Annual Report of the Development Council for Heavy Electrical Industries for the year 1968-69, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-1856|69.]

PAPERS UNDER THE COMPANIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): Sir, on behalf of Dr. Triguna Sen, I lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Lubrizol India Limited, Bombay, for the year 1967-68.
- (2) Annual Report of the Lubrizol India Limited, Bombay, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1857|69.]

REPORT OF THE RAILWAY ACCIDENTS INQUIRY COMMITTEE, 1968—PART II

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): Sir, I lay on the Table a copy of the Report of the Railway Accidents Inquiry Committee, 1968—Part II. [Placed in Library. See No. LT-1858|69.]

REGISTRATION OF NEWSPAPERS (CENTRAL) AMENDMENT RULES

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): Sir, I lay on the Table—

- (1) A copy of the Registration of Newspapers (Central) Amendment Rules, 1968 (Hindi and English versions) published in Notification No. G.S.R. 823 in Gazette of India dated the 22nd March, 1969, under sub-section (2) of section 20A of the Press and Registration of Books Act, 1867.
- (2) A statement showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-1859|69.]

ANNUAL REPORT OF FOOD CORPORATION OF INDIA

SHRI ANNASAHIB SHINDE: Sir, I lay on the Table a copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1967-68 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964. [Placed in Library. See No. LT-1860|69.]

TEXTILES COMMITTEE (SECOND AMENDMENT) RULES

वैदेशिक व्यापार तथा पूति मंत्रालय में उप मंत्री (श्री चौधरी राम सेवक): मैं कपड़ा समिति अधिनियम, 1963 की धारा 22 की उपधारा (3) के अधीन कपड़ा समिति (दूसरा संशोधन) नियम, 1969 की एक प्रति सभा-पटल पर रखता हूँ जो दिनांक 9 अगस्त, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० ए० अर० 1818 में प्रकाशित हुए थे।

[Placed in Library. See No. LT-1861|69.]